NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|-----------|--|
| CP 53/15 | TP 77/16 | Hearing | 397 / 398 | Ganga Reddy Vs M.G6 Wholesale Market(India) (P) Ltd. & 2 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| 22 | . Samarin Prakasu 973825 6648 | RESPONDENT | |
| | BONNY KARYAPPA | PETHONER | (B) |

Counsel for petitioner is present. Proxy counsel for Shri Thomas V. Peter, Advocate for respondent is present. He requested time to proceed with the matter as the counsel is unable to attend the Tribunal today as he has gone to Delhi to attend an interview there.

List it on 18.08.2017. No adjournment will be given.

MEMBER (J)

MEMBER (T)